

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 3478  
ANSWERED ON 17/12/2024**

**ELECTRIC AND WATER SUPPLY TO RURAL HOUSEHOLDS**

**3478. SHRI ABHISHEK BANERJEE:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details and total number of rural households without 24x7 electricity supply in the country, State-wise;**
- (b) the details and total number of rural households without tap water connection in the country, State-wise; and**
- (c) the steps taken by the Government to ensure 24x7 electricity and running water to every rural household in the country?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)**

**(a) to (c): So far as electricity supply to rural households is concerned, as per the information provided by the Ministry of Power, Government of India has always supplemented the efforts of the States through schemes like DeenDayalUpadhyaya Gram JyotiYojana (DDUGJY), Integrated Power Development Scheme (IPDS), Pradhan MantriSahajBijliHarGharYojana (SAUBHAGYA) etc., to help them achieve the objective of providing quality and reliable power supply to all households. As reported by the States, all the inhabited un-electrified census villages in the country were electrified by 28<sup>th</sup>April, 2018. A total of 18,374 villages were electrified during DDUGJY (State wise details enclosed as Annexure- I). Under DDUGJY and thereafter under SAUBHAGYA, as reported by all States, electrification of all willing households was completed by 31<sup>st</sup>March, 2019. A total of 2.86 crore households were electrified during SAUBHAGYA period (State wise details enclosed as Annexure- II). Both the schemes stand closed as on 31.03.2022.**

**Government of India is further supporting States for grid electrification of left-out households during SAUBHAGYA, under the**

**ongoing scheme of Revamped Distribution Sector Scheme (RDSS), launched in July,2021.In addition, all identified households belonging to Particularly Vulnerable Tribal Group (PVTG) under PM-JANMAN (Pradhan MantriJanjatiAdivasiNyayaMahaAbhiyan) and tribal households under DA-JGUA (DhartiAabaJanjatiya Gram UtkarshAbhiyan) are being sanctioned for on-grid electricity connection under RDSS as per the scheme guidelines. Till date, works amounting to Rs. 4,281 Cr. have been sanctioned for electrification of 9,49,548 households including PVTG households identified under PM-JANMAN and tribal households identified under DA-JGUA (State wise details enclosed as Annexure- III). Further, under New Solar Power Scheme, works worth Rs. 49 Cr. have been sanctioned for 9,863 households for off-grid solar based electrification (State wise details enclosed as Annexure- IV).**

**So far as providing tap water connection to rural households is concerned, as per the information provided by the Department of Drinking Water and Sanitation, Ministry of Jal Shakti, water is a State subject. It is States who plan, design, approve and implement drinking water supply schemes. Government of India supplements the efforts of State Governments by providing financial and technical assistance.**

**Since August 2019, Government of India in partnership with States is implementing JalJeevan Mission (JJM) – HarGharJal to make provision of potable water to every rural household of the country, through functional tap water connection i.e. at a service level of 55 litre per capita per day (lpcd), of prescribed quality (BIS:10500), on regular and long-term basis.**

**At the start of JalJeevan Mission in August 2019, only 3.23 Crore (16.8%) rural households were reported to have tap water connections. So far, as reported by States/ UTs as on 11.12.2024, under JalJeevan Mission (JJM) – HarGharJal around 12.12 Crore additional rural households have been provided with tap water connections. Thus, as on 11.12.2024, out of 19.36 Crore rural households in the country, more than 15.35 Crore (79.31%) households are reported to have tap water supply in their homes and the remaining 4.01 Crore households are likely to be covered by the States as per their plans. State/ UT-wise details are Annexure V.**

**Further, a number of steps have been taken to plan and implement JJM in the whole country, with speed, inter alia, including joint discussions and finalization of saturation plans and annual action plans (AAP) of States/ UTs, regular review of implementation, workshops/ conferences/ webinars for capacity**

**building, training, knowledge sharing, field visits by multi-disciplinary team to provide technical support, etc. A detailed Operational Guideline for the implementation of JJM; Margdarshika for Gram Panchayats & Village Water and Sanitation Committee (VWSCs) to provide safe drinking water in rural households and Guidelines on a special campaign to provide piped water supply in anganwadicentres, ashramshalas and schools have been shared with States/ UTs to facilitate planning and implementation of JalJeevan Mission. For online monitoring, JJM-Integrated Management Information System (IMIS) and JJM-Dashboard has been put in place. Provision has also been made for transparent online financial management through Public Financial Management System (PFMS).**

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**Annexure-I referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Q.No.3478 to be answered on 17.12.2024**

<b>State-wise electrification of inhabited census villages under DDUGJY</b>		
<b>S. No.</b>	<b>Name of the States</b>	<b>Number of villages electrified</b>
<b>1</b>	<b>Arunachal Pradesh</b>	<b>1,483</b>
<b>2</b>	<b>Assam</b>	<b>2,732</b>
<b>3</b>	<b>Bihar</b>	<b>2,906</b>
<b>4</b>	<b>Chhattisgarh</b>	<b>1,078</b>
<b>5</b>	<b>Himachal Pradesh</b>	<b>28</b>
<b>6</b>	<b>J &amp; K</b>	<b>129</b>
<b>7</b>	<b>Jharkhand</b>	<b>2,583</b>
<b>8</b>	<b>Karnataka</b>	<b>39</b>
<b>9</b>	<b>Madhya Pradesh</b>	<b>422</b>
<b>10</b>	<b>Maharashtra</b>	<b>80</b>
<b>11</b>	<b>Manipur</b>	<b>366</b>
<b>12</b>	<b>Meghalaya</b>	<b>1,051</b>
<b>13</b>	<b>Mizoram</b>	<b>54</b>
<b>14</b>	<b>Nagaland</b>	<b>78</b>
<b>15</b>	<b>Odisha</b>	<b>3,281</b>
<b>16</b>	<b>Rajasthan</b>	<b>427</b>
<b>17</b>	<b>Tripura</b>	<b>26</b>
<b>18</b>	<b>Uttar Pradesh</b>	<b>1,498</b>
<b>19</b>	<b>Uttarakhand</b>	<b>91</b>
<b>20</b>	<b>West Bengal</b>	<b>22</b>
	<b>Total</b>	<b>18,374</b>

Annexure-II referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Q.No.3478 to be answered on 17.12.2024

Households electrified since the launch of SAUBHAGYA scheme including additional households under DDUGJY

S.No.	Name of the States	No of Households electrified
1	Andhra Pradesh*	1,81,930
2	Arunachal Pradesh	47,089
3	Assam	23,26,656
4	Bihar	32,59,041
5	Chhattisgarh	7,92,368
6	Gujarat*	41,317
7	Haryana	54,681
8	Himachal Pradesh	12,891
9	Jammu & Kashmir	3,77,045
10	Jharkhand	17,30,708
11	Karnataka	3,83,798
12	Ladakh	10,456
13	Madhya Pradesh	19,84,264
14	Maharashtra	15,17,922
15	Manipur	1,08,115
16	Meghalaya	2,00,240
17	Mizoram	27,970
18	Nagaland	1,39,516
19	Odisha	24,52,444
20	Puducherry*	912
21	Punjab	3,477
22	Rajasthan	21,27,728
23	Sikkim	14,900
24	Tamil Nadu*	2,170
25	Telangana	5,15,084
26	Tripura	1,39,090
27	Uttar Pradesh	91,80,571
28	Uttarakhand	2,48,751
29	West Bengal	7,32,290
<b>Total</b>		<b>2,86,13,424</b>

\*Not funded under SAUBHAGYA Scheme

Annexure-III referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Q.No.3478 to be answered on 17.12.2024

**Household electrification sanctioned under RDSS**

S. No.	Name of the States	Sanctioned Outlay (Rs. Crores)	No. of households Sanctioned
<b>A.</b>	<b>Additional Households</b>		
1	Rajasthan	459	1,90,959
2	Meghalaya	436	50,501
3	Mizoram	80	15,167
4	Nagaland	70	10,004
5	Uttar Pradesh	931	2,51,487
6	Andhra Pradesh	49	15,475
7	Jharkhand	7	872
8	Jammu & Kashmir	77	10,730
9	Bihar	239	35,467
10	Assam	786	1,27,111
11	Arunachal Pradesh	47	6,506
12	Manipur	214	36,972
13	Chhattisgarh	317	63,161
	<b>Total (A)</b>	<b>3,712</b>	<b>8,14,412</b>
<b>B.</b>	<b>Under Vibrant Villages Programme</b>		
1	Himachal Pradesh*	6	-
2	Arunachal Pradesh	20	1,683
3	Uttarakhand	13	1,154
	<b>Total (B)</b>	<b>39</b>	<b>2,837</b>
<b>C.</b>	<b>Under PM-JANMAN</b>		
<b>C1</b>	<b>Sanctioned under RDSS</b>		
1	Andhra Pradesh	89	25,054
2	Bihar	0.28	51
3	Chhattisgarh	38	7,077
4	Jharkhand	74	12,442
5	Madhya Pradesh	143	29,290
6	Maharashtra	27	8,556
7	Rajasthan	40	17,633
8	Karnataka	4	1,615
9	Kerala	1	345
10	Tamil Nadu	30	10,673
11	Telangana	7	3,884
12	Tripura	62	11,664
13	Uttarakhand	1	669
14	Uttar Pradesh	1	316
	<b>Sub Total (C1)</b>	<b>516</b>	<b>1,29,269</b>
<b>C2</b>	<b>Under State Plan</b>		
1	Gujarat	0	0
2	Odisha	0	0
3	West Bengal	0	0
	<b>Sub Total (C2)</b>	<b>0</b>	<b>0</b>
	<b>Total (C=C1+C2)</b>	<b>516</b>	<b>1,29,269</b>
<b>D.</b>	<b>Under DA-JGUA</b>		
1	Chhattisgarh	12	2,550
2	Maharashtra	2	480
	<b>Total (D)</b>	<b>14</b>	<b>3,030</b>
	<b>Grand Total (A+B+C+D)</b>	<b>4,281</b>	<b>9,49,548</b>

**Annexure-IV referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Q.No.3478 to be answered on 17.12.2024**

**Off-grid solar based household electrification sanctioned under New Solar Power Scheme**

<b>S. No.</b>	<b>Name of the States</b>	<b>No. of households Sanctioned</b>
<b>1</b>	<b>Andhra Pradesh</b>	<b>1,675</b>
<b>2</b>	<b>Chhattisgarh</b>	<b>1,578</b>
<b>3</b>	<b>Jharkhand</b>	<b>2,342</b>
<b>4</b>	<b>Karnataka</b>	<b>179</b>
<b>5</b>	<b>Madhya Pradesh</b>	<b>2,060</b>
<b>6</b>	<b>Telangana</b>	<b>326</b>
<b>7</b>	<b>Tripura</b>	<b>1,703</b>
<b>Total</b>		<b>9,863</b>

Annexure-V referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Q.No.3478 to be answered on 17.12.2024

JJM: State/ UT-wise status of tap water connections in rural households as on 11.12.2024

No. in lakh

S. No.	State/ UT	Total rural HHs	Rural HHs with tap water supply as on 15.8.2019		Rural HHs given tap water connections since 15.8.2019		Rural HHs with tap water connection as on 11.12.2024		Balance households as on 11.12.2024	
			No.	%	No.	%	No.	%	No.	%
1	A & N Islands	0.62	0.29	46.02	0.33	53.98	0.62	100.00	-	-
2	Arunachal Pr.	2.29	0.23	9.97	2.06	90.03	2.29	100.00	-	-
3	DNH & DD	0.85	0.00	0.00	0.85	100.00	0.85	100.00	-	-
4	Goa	2.64	1.99	75.44	0.65	24.56	2.64	100.00	-	-
5	Gujarat	91.18	65.16	71.46	26.02	28.54	91.18	100.00	-	-
6	Haryana	30.41	17.66	58.08	12.75	41.92	30.41	100.00	-	-
7	Himachal Pr.	17.09	7.63	44.64	9.46	55.36	17.09	100.00	-	-
8	Mizoram	1.33	0.09	6.91	1.24	93.09	1.33	100.00	-	-
9	Puducherry	1.15	0.94	81.33	0.21	18.67	1.15	100.00	-	-
10	Punjab	34.27	16.79	48.98	17.48	51.02	34.27	100.00	-	-
11	Telangana	53.98	15.68	29.05	38.30	70.95	53.98	100.00	-	-
12	Bihar	167.48	3.16	1.89	157.19	93.86	160.36	95.75	7.12	4.25
13	Uttarakhand	14.50	1.30	8.99	12.77	88.02	14.07	97.01	0.43	2.99
14	Ladakh	0.41	0.01	3.48	0.38	92.57	0.39	96.05	0.02	3.95
15	Nagaland	3.64	0.14	3.82	3.23	88.72	3.37	92.53	0.27	7.47
16	Lakshadweep	0.13		0.00	0.12	91.17	0.12	91.17	0.01	8.83
17	Sikkim	1.33	0.70	52.96	0.50	37.73	1.20	90.69	0.12	9.31
18	Maharashtra	146.81	48.44	32.99	80.16	54.60	128.59	87.60	18.21	12.40
19	Tamil Nadu	125.29	21.76	17.37	88.43	70.58	110.19	87.95	15.10	12.05
20	Uttar Pr.	266.91	5.16	1.93	225.95	84.66	231.12	86.59	35.79	13.41
21	Tripura	7.51	0.25	3.26	6.09	81.20	6.34	84.47	1.17	15.53
22	J & K	19.23	5.75	29.92	9.77	50.81	15.53	80.72	3.71	19.28
23	Assam	72.11	1.11	1.54	57.48	79.72	58.60	81.26	13.51	18.74
24	Meghalaya	6.51	0.05	0.70	5.25	80.66	5.30	81.36	1.21	18.64
25	Manipur	4.52	0.26	5.74	3.34	73.85	3.59	79.58	0.92	20.42
26	Chhattisgarh	50.05	3.20	6.39	36.73	73.39	39.93	79.78	10.12	20.22
27	Karnataka	101.31	24.51	24.19	58.51	57.75	83.02	81.94	18.29	18.06
28	Odisha	88.70	3.11	3.50	64.22	72.40	67.33	75.90	21.37	24.10
29	Andhra Pr.	95.53	30.74	32.18	39.64	41.49	70.38	73.67	25.15	26.33
30	Madhya Pr.	111.92	13.53	12.09	60.98	54.49	74.51	66.58	37.41	33.42
31	Jharkhand	62.55	3.45	5.52	30.71	49.10	34.16	54.61	28.39	45.39
32	Kerala	70.83	16.64	23.49	21.67	30.59	38.31	54.08	32.52	45.92
33	Rajasthan	107.55	11.74	10.92	47.21	43.90	58.96	54.82	48.59	45.18
34	West Bengal	175.40	2.15	1.22	92.22	52.58	94.36	53.80	81.04	46.20
	<b>Total</b>	<b>19,36.02</b>	<b>3,23.63</b>	<b>16.72</b>	<b>12,11.90</b>	<b>62.60</b>	<b>15,35.54</b>	<b>79.31</b>	<b>4,00.48</b>	<b>20.69</b>

Source: JJM-IMIS

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